

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
 6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
 DAILY CAUSE LIST DATED **24.01.2025** (FRIDAY)
 CHENNAI BENCH (**HYBRID MODE**)
02.00 PM

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**In the Court of Hon'ble Mr. Justice Rakesh Kumar Jain, Member (Judicial),
 Hon'ble Mr. Jatindranath Swain, Member (Technical)**

Note: No Mention will be permitted without prior consent of the other side.

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 27/2025	VRSA Consultancy LLP Vs Chokkalingam Pillai Ex- Director of Nag Yang Shoes Pvt. Ltd. & Anr. WITH	Ms. Sushma Gupta	Mr. G Kalyan Jhabakh For Caveator
2.	Comp App (AT) (CH) (Ins) No. 28/2025	VRSA Consultancy LLP Vs Chokkalingam Pillai Ex- Director of Nag Yang Shoes Pvt. Ltd. & Anr.	Ms. Sushma Gupta	Mr. G Kalyan Jhabakh For Caveator
3.	Comp App (AT) (CH) (Ins) No. 29/2025 For Stay IA No. 115/2025	Iqbal Jumabhoy Vs Manoj Kumar Anand RP of the Personal Guarantor & Anr.	Mr. Avinash Krishnan Ravi	Mr. Angad Varma For Caveator

For Orders/Clarification

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
4.	IA No. 906/2024 (For Additional docs.) in Comp App (AT) (CH) No. 64/2024 For Stay IA No. 905/2024 For Direction IA No. 904/2024	Gireesh Kumar Sanghi Vs Sanghi Cements Ltd & Anr.	Mr. Yogesh Jagia	Ms. Kopal Sharraf- R2
5.	IA No. 1156/2024 (For Condone Delay) & IA No. 1155/2024 (For Delay in refiling) in Comp App (AT) (CH) (Ins) No.425/2024 For Stay IA No. 1154/2024	Paradip Port Authority Vs Dharti Dredging & Infrastructure Ltd.	MR. G.S Prasen	Mr. Pranava Charan

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
6.	Comp App (AT) (CH) No. 59/2022 For Injunction IA No. 666/2022, 292 & 293/2023	Kodali Vijaya Rani Vs Quantum Build Tech Ltd. & 8 Ors	Mr. K Rajendran	Mr. R Arumugam-R1 Mr.Y Suryanarayana R3, R6-R8
7.	Comp App (AT) (CH) No. 22/2024	P Venugopal, Shareholder of Sri Sai Pardha Real Estates Pvt. Ltd. Vs The Registrar of Companies	Mr.AG Sathyannarayana	Mr. Avinash Krishnan Ravi
8.	Comp App (AT) (CH) (Ins) No. 47/2024 For Stay IA No. 143/2024 For Additional docs. IA No. 716/2024	J Khaja Mohideen & 2 Ors. Vs Ashish Vyas, RP of Maan Sarovar Properties Development Pvt. Ltd. WITH	Mr. Akhil Akbar Ali	Ms. Lakshana Viravalli
9.	Comp App (AT) (CH) (Ins) No. 58/2024 For Exemption IA No. 180/2024	J Khaja Mohideen & 2 Ors. Vs Ashish Vyas, RP of Maan Sarovar Properties Development Pvt. Ltd	Mr. Akhil Akbar Ali	
10.	Comp App (AT) (CH) (Ins) No. 60/2024 For Direction IA No. 186/2024	Rajender Prasad Tak, Liquidator of KVK Nilachal Power Pvt. Ltd. Vs Mahanadi Coal Field Ltd. & Anr.	Mr. Abhishek Anand	Mr. Kishore Balasubramanian R1 Mr. Surya Teja SS Nalla- R2
11.	Comp App (AT) (CH) (Ins) No. 176/2024 For Urgent Hearing IA No.475/2024 For Stay IA No.476/2024	Axis Bank Ltd Vs R Venkatakrisnan RP, St. John Freight Systems Ltd	Mr. VV Sivakumar	Mr. TK Bhaskar
12.	Comp App (AT) (CH) (Ins) No. 369/2024 For Stay IA No. 1013/2024 For Exemption IA No. 1014/2024	Sudalagunta Jayaram Chowdary Vs Southern Power Distribution Company of A.P. Ltd. & Anr.	Mr. Avinash Krishnan Ravi	Mr.B Dhanaraj- R1 Ms. Prabha Prasad- R2
13.	Comp App (AT) (CH) (Ins) No. 373/2024 For Stay IA No. 1021/2024	M. Vijaya Raghava Reddy Suspended Director of ASR Engineering & projects Ltd. Vs Central Bank of India Ltd. Rep by Kamal Syed & Anr.	Ms. R Moneshaa	Mr. Ebenezar Inbaraj- R1
14.	Comp App (AT) (CH) (Ins) No. 374/2024	Meridian Educational Society Vs Butta Infrastructure Pvt. Ltd. (Under Liquidation)	Mr. Avinash Krishnan Ravi	Mr.Y Suryanaryana

15.	Comp App (AT) (CH) (Ins) No. 382/2024 For Stay IA No. 1043/2024 For Urgent Hearing IA No. 1102/2024	State Bank of India Stressed Assets Management Branch II Vs Vamana Bhagya Pvt. Ltd. & 2 Ors.	Mr. B Dhanaraj	Mr. D Narendar Naik
16.	Comp App (AT) (CH) (Ins) No. 447/2024 For Stay IA No. 1224 & 1226/2024 To dispense with IA No. 1225/2024	S Arun Suspended Director of Sargam Metals Pvt. Ltd. Vs Neeraj Agarwal, Proprietor of Ambal Agencies & Anr.	Mr. Anirudh A Sriram	Mr. Varun Srinivasan- R2

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
17.	TA (AT) No. 166/2021 (Comp App (AT) (Ins) No.122/2020) For Stay IA No. 313/2020 For Directions IA No. 480/2024	M G A Abhimanyu Raja Vs Syndicate Bank & Anr.	Ms. Rohini Musa	Mr. T Ravichandran R1 Mr. K Moorthy- R2
18.	TA (AT) No. 246/2021 (CA (AT) (Ins) No. 873/2020 For Stay IA No. 2373/2020 For Exemption IA No. 2374/2020)	Kamini Metalliks Pvt. Ltd. Vs Indian Renewable Energy Development Agency Limited & Anr.	Mr. Abhijeet Swaroop	Ms.Varsha Banerjee R1 Mr. T Ravichandran R2
19.	TA (AT) No. 01/2023 (CA (AT) No. 387/2018)	Mallina Bharathi Rao & Anr. Vs Gowthami Solvent Oils Ltd. & 2 Ors. WITH	Mr. TK Bhaskar	Chandhiok & Mahajan
20.	TA (AT) No. 85/2022 (Comp App (AT) No. 21/2020)	Mallina Bharathi Rao & Anr. Vs The Gowthami Solvent Oils Ltd. & Anr.	Mr. TK Bhaskar	Chandhiok & Mahajan
21.	Comp App (AT) (CH) (Ins) No. 367/2022 For Stay IA No. 855/2022 For Exemption IA No. 856/2022	Indra Marshal Power Pvt. Ltd. Vs Akshaya Irrigation Products Pvt. Ltd.	Mr. ML Lahoty	Mr. M Velmurugan
22.	Comp App (AT) (CH) (Ins) No. 410/2022 For Stay IA No. 1005/2022 Leave to file IA No. 1060/2022	Employees State Insurance Corporation Vs Sri Lakshmi Srinivasa Jute Mills Pvt. Ltd. & 2 Ors.	Mr. SP Srinivasan	Mr. Avinash Krishnan Ravi- R1 R3 Mr. NP Vijaykumar R2
23.	Comp App (AT) (CH) (Ins) No. 78/2023 To Dispense With IA No. 284/2023	J Karthiga Vs Insolvency and Bankruptcy Board of India	Mr. Jerin Asher Sojan	Mr. SR Sundar

24.	Comp App (AT) (CH) (Ins) No. 264/2023	Xander Finance Pvt. Ltd. Vs Valdel Engineers and Constructors Pvt. Ltd.	Mr. Abhishek Jenasenan	Mr. Arjun K Perikal
25.	Comp App (AT) (CH) (Ins) No. 279/2023 For Stay IA No. 853/2023	The Deputy Assistant Commissioner (State Tax), Andhra Pradesh Vs Agrigo Trading Pvt. Ltd. & Anr.	Mr.AG Sathyannarayana	Mr. Avinash Krishnan Ravi-R1 Mr. NP Vijaykumar R2
26.	Comp App (AT) (CH) (Ins) No. 354/2023 For Stay IA No. 1075/2023 & 433/2024 For Interim Injunction IA No.1076/2023 For Urgent Hearing IA No.1077/2023 & 469/2024	Sriharan Sripathmanathan Rep by E.Sivanandam & Anr. Vs Malabar Hotels Pvt Ltd. & 7 Ors	Ms. J Parimalam	King & Partridge - R1- R4, R7 Ms. C Keerthana- R6
27.	Comp App (AT) (CH) (Ins) No. 01/2024 For Stay IA No. 3/2024 For Exemption IA No. 4/2024 To Adv. Hg. IA No. 963/2024	Radiant Corporation Pvt. Ltd. Rep by its Authorized Rep KVV Janardhana Rao Vs Gullapalli Kishore Babu Chairperson of the Monitoring Committee of Jeevan Polymers Pvt. Ltd. & Anr.	Mr. Ch. Siddhartha Sarma	Ms. JVL Bharati- R1 Mr. Manjeet Bucha, CS- R2
28.	Comp App (AT) (CH) (Ins) No. 69/2024 For Direction IA No.202/2024 For Urgent Hearing IA No.203/2024 For Additional docs IA No.204/2024	HM Textiles Pvt. Ltd. Vs Jai Hind Spinning Mills Limited	Dr. KS Ravichandran, PCS	Ms. PV Rajeswari
29.	Comp App (AT) (CH) (Ins) No. 140/2024 For Stay IA No. 376/2024	Reichindia Pharma Ltd. Rep by its Managing Director Syam Sunder Chidara	Mr. CV Shailandhran Mr. Ujjwal Jain	

INSTRUCTIONS FOR SMOOTH VC HEARINGS

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(a) **Item No.** (b) **Name** (c) **Appellant / Respondent / Party-in-Person**
- In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter "**Mentioning-Name**".
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- The appearance slips may be sent at: vcnclatchennai5@gmail.com
- Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
- For any technical support Parties may contact the following officials during the office hours on working days:
VC Support – Mr. Akshay Kumar, Ms. Anusha KR and Ms. Hemavathy Krishnan
(044-28880500), or through email on **e-mail ID:** vcnclatchennai5@gmail.com

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By the order of Hon'ble Member (Judicial)

Chennai Bench

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